GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4842 ANSWERED ON 01/04/2025

PAYMENTS UNDER MGNREGS IN UP

4842. SHRI RAHUL GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a delay in wage payments under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Uttar Pradesh (UP), if so, the reasons therefor;
- (b) the details of number of workers affected by delayed wage payments under MGNREGS ason March 1, 2025, district-wise;
- (c) the details of the average delay in payment under MGNREGS in UP as on March 1, 2025, district-wise;
- (d) whether workers are paid delayed wage compensation;
- (e) if so, the details of the delayed wage compensation paid during the last two years, district-wise;
- (f) whether the Government has taken any measures to address the delay in payment of wages to MGNREGS workers in UP, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act, the beneficiaries are entitled to get wage payment within 15 days of closure of Muster Roll of the work.

During the financial year 2024-25 (as on 28.03.2025), 99.39% of Fund Transfer Orders (FTOs) have been generated within 15 days of muster roll closure in Uttar Pradesh under the Mahatma Gandhi NREGS.

(b): District-wise number of workers whose payments got delayed in Uttar Pradesh under Mahatma Gandhi NREGS during the current financial year 2024-25 (as on 01.03.2025) is given at Annexure-I.

- (c): District-wise percentage of Fund Transfer Orders (FTOs) generation within T+8 days from closure of Muster roll in Uttar Pradesh under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 28.03.2025) is given at Annexure-II.
- (d) & (e): As per the provisions mentioned in Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), wage seekers shall be entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll.

As per provision of the Act, delay compensation rules are notified by the State Government concerned. The amount due for compensation is duly verified and approved, and then paid by the State Government.

District-wise details of the delay compensation paid in Uttar Pradesh under Mahatma Gandhi NREGS (as per information available on NREGASoft) during the financial year 2022-23 and 2023-24 is given at Annexure-III.

- (f): The Government of India has issued detailed Standard Operating Procedure (SOP) to the StatesUTs to ensure timely wage payment. The Ministry in coordination with the States/UTs has been making concerted efforts to improve the timely payment of wages. States/UTs have been advised to generate FTOs in time. The Ministry has taken various steps to ensure the timely payment of wages to workers under the Mahatma Gandhi NREGS. These include:
- (i) Upscaling of National Electronic Fund Management System (Ne-FMS)
- (ii) Intensive consultation with State Governments and other stakeholders to strategise timely payment of wages, verification of pending compensation claims etc.
- (iii) Formulation of Standard Operating Procedure for monitoring of timely payment and payment of delay compensation.
- (iv) During various meetings with States/UTs, which include Meeting for finalisation of Annual Action Plan, Mid-Term Review meeting, Monthly Review Meeting and visit of senior officers to States/UTs, matter regarding the timely payment of wages and payment of delay compensation is regularly reviewed.

Annexure referred to in reply to part (b) of LokSabhaUnstarred Question No. 4842 dated 01.04.2025.

District-wise number of workers whose payments got delayed in Uttar Pradesh under Mahatma Gandhi NREGS during the current financial year 2024-25 as on 01.03.2025.

| SI. No. Districts Name | Total Worker affected |
|------------------------|-----------------------|
| 1 Agra | 4542 |
| 2 Aligarh | 451 |
| 3 Ambedkar Nagar | 553 |
| 4 Amroha | 604 |
| 5 Auraiya | 819 |
| 6 Ayodhya | 2222 |
| 7 Azamgarh | 1286 |
| 8 Baghpat | 350 |
| 9 Bahraich | 13750 |
| 10 Ballia | 717 |
| 11 Balrampur | 10156 |
| 12 Banda | 1385 |
| 13 Barabanki | 373 |
| 14 Bareilly | 2531 |
| 15 Basti | 713 |
| 16 Bijnor | 2951 |
| 17 Budaun | 988 |
| 18 Bulandshahr | 263 |
| 19 Chandauli | 11226 |
| 20 Chitrakoot | 222 |
| 21 Deoria | 300 |
| 22 Etah | 4868 |
| 23 Etawah | 143 |
| 24 Farrukhabad | 75 |
| 25 Fatehpur | 1479 |
| 26 Firozabad | 151 |
| 27 Ghaziabad | 40 |
| 28 Ghazipur | 1166 |
| 29 Gonda | 2027 |
| 30 Gorakhpur | 1791 |
| 31 Hamirpur | 3644 |
| 32 Hardoi | 5042 |
| 33 Hathras | 92 |
| 34 Jalaun | 4990 |
| 35 Jaunpur | 2151 |
| 36 Jhansi | 914 |

| 37 | Kannauj | 1804 | |
|----|-------------------|------|--|
| 38 | Kanpur Dehat | 990 | |
| 39 | Kanpur Nagar | 1159 | |
| 40 | Kaushambi | 2019 | |
| 41 | Kheri | 536 | |
| 42 | Kushi Nagar | 8931 | |
| 43 | Lalitpur | 185 | |
| 44 | Lucknow | 1402 | |
| 45 | Maharajganj | 1290 | |
| 46 | Mahoba | 334 | |
| 47 | Mainpuri | 828 | |
| 48 | Mathura | 891 | |
| 49 | Mau | 655 | |
| 50 | Meerut | 5053 | |
| 51 | Mirzapur | 2913 | |
| 52 | Moradabad | 4597 | |
| 53 | Muzaffarnagar | 220 | |
| 54 | Pilibhit | 980 | |
| 55 | Pratapgarh | 4494 | |
| 56 | Prayagraj | 1515 | |
| 57 | Rae Bareli | 1393 | |
| 58 | Rampur | 2318 | |
| 59 | Saharanpur | 1838 | |
| 60 | SantKabeer Nagar | 128 | |
| 61 | SantRavidas Nagar | 312 | |
| 62 | Shahjahanpur | 93 | |
| 63 | Shravasti | 2419 | |
| 64 | Siddharth Nagar | 55 | |
| 65 | Sitapur | 6490 | |
| 66 | Sonbhadra | 1795 | |
| 67 | Sultanpur | 4396 | |
| 68 | Unnao | 3804 | |
| 69 | Varanasi | 645 | |

Annexure referred to in reply to part (c) of LokSabhaUnstarred Question No. 4842 dated 01.04.2025.

District-wise percentage of Fund Transfer Orders (FTOs) generation within T+8 days from closure of Muster roll in Uttar Pradesh under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 28.03.2025)

| during the financial year 2024-25 (as on 28.03.2025) | | | | | |
|--|---------------------|--|--|--|--|
| | | FTO Generation within T+8 days from closure of | | | |
| SI. No. | | Muster roll (%) | | | |
| 1 | Agra | 93.35 | | | |
| 2 | Aligarh | 98.17 | | | |
| 3 | Ambedkar Nagar | 98.82 | | | |
| 4 | Amethi | 96.98 | | | |
| 5 | Amroha | 96.82 | | | |
| 6 | Auraiya | 97.32 | | | |
| 7 | Ayodhya | 95.15 | | | |
| 8 | Azamgarh | 97.21 | | | |
| 9 | Baghpat | 77.32 | | | |
| 10 | Bahraich | 94.79 | | | |
| 11 | Ballia | 98.34 | | | |
| 12 | Balrampur | 93.27 | | | |
| | Banda | 94.91 | | | |
| 14 | Barabanki | 97.82 | | | |
| 15 | Bareilly | 94.1 | | | |
| 16 | Basti | 99.02 | | | |
| 17 | Bijnor | 94.64 | | | |
| 18 | Budaun | 97.92 | | | |
| 19 | Bulandshahr | 94.21 | | | |
| 20 | Chandauli | 90.38 | | | |
| 21 | Chitrakoot | 97.26 | | | |
| 22 | Deoria | 96.71 | | | |
| 23 | Etah | 92.08 | | | |
| | Etawah | 94.2 | | | |
| 25 | Farrukhabad | 98.88 | | | |
| | Fatehpur | 95.57 | | | |
| | Firozabad | 95.71 | | | |
| 28 | Gautam Buddha Nagar | 0 | | | |
| 29 | Ghaziabad | 100 | | | |
| 30 | Ghazipur | 97.08 | | | |
| 31 | Gonda | 94.3 | | | |
| 32 | Gorakhpur | 97.96 | | | |
| 33 | Hamirpur | 95.68 | | | |
| 34 | Hapur | 89.14 | | | |
| 35 | Hardoi | 91.3 | | | |
| 36 | Hathras | 95.93 | | | |
| 37 | Jalaun | 94.52 | | | |
| 38 | Jaunpur | 96.99 | | | |
| 39 | Jhansi | 96.28 | | | |

| 40 | Kannauj | 93.51 |
|----|-------------------|-------|
| 41 | Kanpur Dehat | 94.41 |
| 42 | Kanpur Nagar | 93.68 |
| 43 | Kashganj | 95.72 |
| 44 | Kaushambi | 90.65 |
| 45 | Kheri | 97.44 |
| 46 | Kushi Nagar | 91.29 |
| 47 | Lalitpur | 96.27 |
| 48 | Lucknow | 92.66 |
| 49 | Maharajganj | 98.57 |
| 50 | Mahoba | 95.59 |
| 51 | Mainpuri | 95.32 |
| 52 | Mathura | 95.32 |
| 53 | Mau | 98.76 |
| 54 | Meerut | 82.82 |
| 55 | Mirzapur | 95.38 |
| 56 | Moradabad | 95.66 |
| 57 | Muzaffarnagar | 98.15 |
| 58 | Pilibhit | 95.01 |
| 59 | Pratapgarh | 98.35 |
| 60 | Prayagraj | 97.41 |
| 61 | Rae Bareli | 96.8 |
| 62 | Rampur | 96.74 |
| 63 | Saharanpur | 92.84 |
| 64 | Sambhal | 95.79 |
| 65 | SantKabeer Nagar | 97.71 |
| 66 | SantRavidas Nagar | 97.06 |
| 67 | Shahjahanpur | 98.71 |
| 68 | Shamli | 96.74 |
| 69 | Shravasti | 92.81 |
| 70 | Siddharth Nagar | 99.44 |
| 71 | Sitapur | 93.94 |
| 72 | Sonbhadra | 97.62 |
| 73 | Sultanpur | 96.05 |
| 74 | Unnao | 97.34 |
| 75 | Varanasi | 96.57 |
| | Average | 95.94 |
| | | |

Annexure referred in reply to parts (d)&(e) of LokSabhaUnstarred Question No. 4842 dated 01.04.2025.

District-wise delay compensation paid in Uttar Pradesh under Mahatma Gandhi NREGS during the financial year 2022-23 and 2023-24.

| | | Delay compensat | ion paid (in Rs |
|---------|--------------|-----------------|------------------|
| SI. No. | Districts | 2022-23 | 2023-24 |
| 1 | Agra | 0 | 3746 |
| 2 | Auraiya | 13113 | 358 |
| 3 | Bahraich | 0 | 35 |
| 4 | Barabanki | 380 | į. |
| 5 | Bijnor | 220 | |
| 6 | Chitrakoot | 0 | 134 |
| 7 | Firozabad | 307 | 529 ² |
| 8 | Gonda | 181 | |
| 9 | Gorakhpur | 0 | 1578 |
| 10 | Hamirpur | 40225 | 2080 |
| 11 | Hardoi | 2340 | 30 ⁻ |
| 12 | Hathras | 39918 | 59 |
| 13 | Jalaun | 0 | 41 |
| 14 | Kanpur Nagar | 726 | 1480 |
| 15 | Kheri | 14435 | 580 |
| 16 | Lalitpur | 7150 | 630 |
| 17 | Lucknow | 0 | 2 |
| 18 | Maharajganj | 0 | 189 |
| 19 | Mau | 33 | 7 |
| 20 | Meerut | 0 | |
| 21 | Prayagraj | 151751 | 739 |
| 22 | Rae Bareli | 0 | , |
| 23 | Rampur | 0 | 2867 |
| | Saharanpur | 971 | 913 |
| 25 | Sonbhadra | 0 | 424 |
| 26 | Sultanpur | 0 | 5379 |
| Total | Total | 2,71,750 | 5,97,98 |
